

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

| S. No | Matter No. | Cause Title | DFR No. & Date | Defect cured on | Caveat (if any) | To be listed on |
|--------------|--|--|----------------------------------|------------------------|------------------------|--|
| 01. | IA 1291/18 in DFR No 2580/18 (IA 1291/18 – Delay in filing) | Punjab State Power Corporation Limited Vs Punjab State Electricity Regulatory Commission & Ors. | 2580/2018 Dated 19/07/2018 | 10/09/2018 | -- | 24/09/2018 Court-II |
| 02. | IA 1294/18 in DFR No 2658/18 (IA 1294/18 – Delay in filing) | GMR Kamalanga Energy Limited Vs. Central Electricity Regulatory Commission & Anr. | 2658/2018 Dated 23/07/2018 | 10/09/2018 | -- | 24/09/2018 Court-I |
| 03. | IA 1296/18 in DFR No 2856/18 (IA 1296/18 – Delay in filing) | Adani Power Rajasthan Limited Vs. Rajasthan Electricity Regulatory Commission & Ors. | 2856/2018 Dated 02/08/2018 | 12/09/2018 | -- | 25/09/2018 Court-I |
| 04. | A No 267/18 | Rajasthan Rajya Vidyut Prasaran Nigam Limited Vs. Power Grid Corporation of India Limited & Ors. | 2953/2018 Dated 09/08/2018 | 12/09/2018 | -- | 25/09/2018 Court-I |

Dated: 18/09/2018

By Order
Sd/-
Dy. Registrar